

SUPREME COURT OF INDIA  
RECORD OF PROCEEDINGS

CIVIL APPEAL NO(s). 6682 OF 2002

DEPTT., TRAINING & TECH. EDUCATION

Appellant (s)

VERSUS

R.L. YADAV

Respondent(s)

(With office report )

Date: 30/04/2008 This Appeal was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE H.K. SEMA

HON'BLE MR. JUSTICE MARKANDEY KATJU

For Appellant(s) Mr. Ashok Bhan, Sr. Adv.

Ms. Varuna Bhandari Gugnani, Adv.

Mr. D.S. Mahra, Adv.

For Respondent(s)

Mr. Sibho Sankar Mishra, Adv. (NP)

UPON hearing counsel the Court made the following  
ORDER

Even on second call, in Court none appeared for the  
respondent. We have heard Mr. Ashok Bhan, learned senior  
counsel for the appellant.

This appeal is allowed. the orders of the High Court  
and the Tribunal are set aside. No costs.

[SUMAN WADHWA]  
COURT MASTER

[ANAND SINGH]  
COURT MASTER

Signed order is placed on the file.